

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-77 OF 2020**

Beachfront Resorts Pvt. Ltd. Petitioner.

Versus

The State of Goa and others. Respondents.

Mr. Shivan Desai, Advocate for the Petitioner.

Mr. D. J. Pangam, Advocate General with Mr. S.P. Munj, Additional Govt. Advocate for the State- Respondents.

Mr. Nigel da Costa Frias, Advocate for Respondent No.2.

**Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.****Date : 31st July, 2020.****P.C. :-**

1. Heard learned Counsel for the parties.
2. Mr. Costa Frias appears for Respondent No.2-Panchayat and seeks some time to file response. The Panchayat may file its reply by 4th August, 2020, by service of copy by email upon the learned Counsel for the Petitioner.
3. S.O. to 6th August, 2020.

Smt. M.S. Jawalkar, J.**M.S. Sonak, J.**